

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.S.A. No. 20/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.06.2017

NAME OF THE PARTIES: M/s. IGATE Infrastructure Management Service Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

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|---------------|-------------|--------------------|------------------|
| <u>S. No.</u> | <u>NAME</u> | <u>DESIGNATION</u> | <u>SIGNATURE</u> |
|---------------|-------------|--------------------|------------------|

**ORDER**

**TCSA 20/230-232/NCLT/MB/MAH/2017**

An Order dated 14.6.2017 having come from the National Company Law Tribunal, New Delhi that there shall be Special Bench at Mumbai from 19.6.2017 to 23<sup>rd</sup> June, 2017, comprising of Smt. Ina Malhotra, Member (Judicial), list this matter on 23.6.2017 before the Special Bench.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)